

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

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640-ADM-COURT CODE-ARYANNCD-AT 11.05 A.M.

2	SEBI Appeal	800/2021	SHAILESH KUMAR MISHRA Vs. SEBI	ABHISHEK GUPTA ADV.
Sub Matter :		Misc. Application/0001382/2021		

	Misc. Application	1382/2021	shailesh Kumar Mishra Vs. SEBI	Abhishek Gupta Adv.
(Main Matter Number :SEBI Appeal/0000800/2021)				

641-ADM-COURT CODE-SVAMLODR-AT-11.10 A.M.

3	Misc. Application	1383/2021	SVAM SOFTWARE LIMITED and ORS. Vs. SEBI	Alliance Law Alliance Law
(Main Matter Number :SEBI Appeal/0000801/2021)				

	SEBI Appeal	801/2021	SVAM SOFTWARE LIMITED AND ORS. Vs. SEBI	Alliance Law
Sub Matter :		Misc. Application/0001383/2021		

642-ADM-COURT CODE-EXCELPROMOTERS-AT11.15AM

	Misc. Application	1385/2021	ARUN JWALAPRASAD TULSIAN And ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
(Main Matter Number :SEBI Appeal/0000802/2021)				

4	SEBI Appeal	802/2021	ARUN JWALAPRASAD TULSIAN and ORS. Vs. SEBI	Shah And Ramaiya, Chartered Accountants
Sub Matter :		Misc. Application/0001385/2021		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>643-ADM-COURT CODE-ALLEGATIONS-AT11.20A.M</u>				
	Misc. Application	1387/2021	CLASS COMMERCIAL PVT. LTDDelay Application Vs. SEBI (Main Matter Number :SEBI Appeal/0000803/2021)	Harsh A. Kesharia Advocate
	Misc. Application	1388/2021	BITTER COMMERCIAL PRIVATE LIMITED Delay Appllication Vs. SEBI (Main Matter Number :SEBI Appeal/0000804/2021)	Harsh A. Kesharia Advocate
	Misc. Application	1389/2021	APEX COMMOTRADE PVT. LTD.Delay Appllication Vs. SEBI (Main Matter Number :SEBI Appeal/0000805/2021)	Harsh A. Kesharia Advocate
	Misc. Application	1390/2021 (/0000)	SIGNET VINIMAY PRIVATE LIMITED Delay Appllication Vs. SEBI (Main Matter Number :SEBI Appeal/0000806/2021)	Harsh A. Kesharia Advocate
	Misc. Application	1391/2021	RUNICHA MERCHANTS PVT. LTD. Delay Appllication Vs. SEBI (Main Matter Number :SEBI Appeal/0000807/2021)	Harsh A. Kesharia Advocate
	Misc. Application	1392/2021	WINALL VINIMAY PVT. LTD. Delay Appllication Vs. SEBI (Main Matter Number :SEBI Appeal/0000808/2021)	Harsh A. Kesharia Advocate

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1393/2021	SANKALP VINCOM PRIVATE LIMITED Delay Appllication Vs. SEBI (Main Matter Number :SEBI Appeal/0000809/2021)	Harsh A. Kesharia Advocate
	Misc. Application	1394/2021	SPICE MERCHANTS PRIVATE LIMITED Delay Appllicatio Vs. SEBI (Main Matter Number :SEBI Appeal/0000810/2021)	Harsh A. Kesharia Advocate
5	SEBI Appeal	803/2021	CLASS COMMERCIAL PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001387/2021	Harsh A. Kesharia Advocate
6	SEBI Appeal	804/2021	BITTER COMMERCIAL PRIVATE LIMITED Vs. SEBI Sub Matter : Misc. Application/0001388/2021	Harsh A. Kesharia Advocate
7	SEBI Appeal	805/2021	APEX COMMOTRADE PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001389/2021	Harsh A. Kesharia Advocate
8	SEBI Appeal	806/2021	SIGNET VINIMAY PRIVATE LIMITED Vs. SEBI Sub Matter : Misc. Application/0001390/2021	Harsh A. Kesharia Advocate
9	SEBI Appeal	807/2021	RUNICHA MERCHANTS PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001391/2021	Harsh A. Kesharia Advocate

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
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10	SEBI Appeal	808/2021	WINALL VINIMAY PVT. LTD. Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter :	SEBI Appeal/0001392/2021		
	Sub Matter :	Misc. Application/0001392/2021		
11	SEBI Appeal	809/2021	SANKALP VINCOM PRIVATE LIMITED Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter :	Misc. Application/0001393/2021		
12	SEBI Appeal	810/2021	SPICE MERCHANTS PRIVATE LIMITED Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter :	Misc. Application/0001394/2021		

258-ADMDISPOSAL-COURTCODE-MVLCIS-11.25 AM

13	SEBI Appeal	157/2015	M/s. MVL Limited and Ors. Vs. SEBI and Anr.	P.N.Modi,Sr.Adv-Appellant s,A.Tandon,Adv.-OL Mr. Santanu Mitra- App. No.-7, K.Ashar -sebi
	Sub Matter :	Misc. Application/0000343/2021		
	Sub Matter :	Misc. Application/0000067/2021		
	Sub Matter :	Misc. Application/0000073/2021		
	Sub Matter :	Misc. Application/0000230/2015		
	Sub Matter :	Misc. Application/0000081/2021		
	SEBI Appeal	158/2015	Uma Upadhyay and Ors. Vs. SEBI and Anr.	S.P.Dalal,Adv. i/b Dalal and Co. Kevic Setalvad, Sr.Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000045/2020		
	Sub Matter :	Misc. Application/0000333/2015		
	Misc. Application	230/2015	MVL LTD. AND OTHERS Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000157/2015)			
	Misc. Application	333/2015	UMA UPADHYAY Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000158/2015)			

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	45/2020	UMA UPADHYAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000158/2015)	
	Misc. Application	581/2020	VIJAY KUMAR SOOD- DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000021/2021)	
	Misc. Application	582/2020	VIJAY KUMAR SOOD-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000022/2021)	
	SEBI Appeal	21/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000581/2020		
	SEBI Appeal	22/2021	Vijay Kumar Sood Vs. SEBI	Mr. Salim A. Inamadar, Advocate Mr. Kevic Setalvad, Senior Advocate
	Sub Matter :	Misc. Application/0000582/2020		
	Misc. Application	67/2021	V. K. KHURANA Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	
	Misc. Application	73/2021	VINOD KUMAR MALIK Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	81/2021	Kalpana Gupta - Applicant and Org. Appellant No.7 Vs. MVL Ltd. other Ors.Vs SEBI and Anr. (Main Matter Number :SEBI Appeal/0000157/2015)	Adv. Akash Menon and Sukanya Banerjee
	Misc. Application	343/2021	MVL LTD. AND OTHERS Vs. SEBI (Main Matter Number :SEBI Appeal/0000157/2015)	

357-DISPOSAL-COURTCODE-IPOPROCEEDSICDR-AT11.30 AM

14	SEBI Appeal	179/2019	Tarini International Limited and Ors. Vs. SEBI	J.P.Sen,Sr. Adv. i/b Govind Solanke, Advocate Kevic Setalvad,Sr.Adv. i/b The Law Point
	SEBI Appeal	138/2020	TARINI INTERNATIONAL LIMITED AND ORS. Vs. SEBI	Mr. Govind Solanke, Advocate The Law Point
	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point

212-DISPOSAL-COURTCODE-OPENOFFERSAST- 11.35 AM

15	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>273-ADMISSION DISPOSAL-COURTCODE-GDRSYBLY-11.40 AM</u>				
16	SEBI Appeal	381/2019	Sybly Industries Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	382/2019	Mr Umesh Kumar Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	384/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	385/2019	Mahesh Chand Mittal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	386/2019	Subodh Goel Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	387/2019	Mahendra Kumar Gupta Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners

Sub Matter : Misc. Application/0000947/2021

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	389/2019	Sybly Industries Ltd Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	SEBI Appeal	390/2019	Mr. Mahesh Chand Mittal and Anr. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Chirag Bhavsar,Adv. i/b MDP and Partners
	Misc. Application	947/2021	Mahendra Kumar Gupta and Anr. Vs. SEBI	Prakash Shah and Associates MDP and Partners

(Main Matter Number :SEBI Appeal/0000387/2019)

335-DISPOSAL-COURTCODE-RELEVANTTRADES-11.45 AM

17	SEBI Appeal	298/2020	Avenue Supermarts Ltd. Vs. SEBI	i/b Cyril Amarchand Mangaldas Cyril Amarchand Mangaldas
	SEBI Appeal	299/2020	Ashu Gupta Vs. SEBI	Cyril Amarchand Mangaldas i/b Vidhii Partners

162-DISPOSAL-CODE-COLLATERALSECURITIES-AT11.50 AM

18	SEBI Appeal	441/2020	Edelweiss Custodial Services Ltd. Vs. NSE Clearing Ltd. National Clearing and Anr.	Mr. Sameer Pandit, Advocate Mr. Pesi Modi, Senior Advocate
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Sub Matter : Misc. Application/0000736/2021
 Sub Matter(Disposed) : Misc. Application/0000683/2021
 Sub Matter : Misc. Application/0000512/2020
 Sub Matter : Misc. Application/0000422/2020
 Sub Matter : Misc. Application/0000585/2020
 Sub Matter : Misc. Application/0001192/2021
 Sub Matter : Misc. Application/0001353/2021
 Sub Matter : Misc. Application/0001354/2021

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	422/2020	Edelweiss Custodial Services Ltd-exemption to filing CC Vs. NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	512/2020	Nimish Shah -Intevener-Exemption to file CC Vs. Edelweiss Custodial Services and NSE Clearing Ltd and Ors	Wadia Ghandy and Co Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	585/2020	VAISHALI SHAH-INTERVENTION Vs. EDELWEISS CUSTODIAL SERVICE LTD AND NSECCL AND ORS	Shardul Amarchand Mangaldas and Co
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	736/2021	EDELWEISS CUSTODIAL SERVICES- Inspection of documents Vs. NSE CLEARING LTD. AND ANR.	
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1192/2021	Edelweiss Custodial Services Ltd.-Adjournment Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co. Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000441/2020)				
	Misc. Application	1353/2021	ANKIT MEHTA AND OTHERS- INTERVENTION APPLICATION Vs. NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate
(Main Matter Number :SEBI Appeal/0000441/2020)				

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1354/2021	MANINDRA CHANDRASEN- INTERVENTION APP Vs. EDELWEISS CUSTODIAL VS NSE CLEARING LTD. AND ANR.	Aagam Doshi, Advocate

(Main Matter Number :SEBI Appeal/0000441/2020)

238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT-11.55 AM

19	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate

219-DISPOSAL-COURTCODE-VIKRAMDITYA-AT-12 NOON

	Misc. Application	583/2020	Saurav Banerjee Vs. SEBI	DMD Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000053/2021)				
20	SEBI Appeal	51/2021	Vikramaditya Chandra Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar
	Sub Matter :	Misc. Application/0000109/2021		
	Sub Matter :	Misc. Application/0000560/2020		
	SEBI Appeal	52/2021	Ishwari Bajpai Vs. SEBI	Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000561/2020		

Securities Appellate Tribunal
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 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	53/2021	Saurav Banerjee Vs. SEBI	Ms. Fereshte Sethna, Advocate Mr. Venkatesh Dhond, Senior Advocate
Sub Matter :		Misc. Application/0000583/2020		
	Misc. Application	560/2020	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000051/2021)				
	Misc. Application	561/2020	Ishwari Bajpai Vs. SEBI	Mr. Vivek Shah, Advocates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000052/2021)				
	Misc. Application	109/2021	Vikramaditya Chandra Vs. SEBI	Mr. Vivek Shah, Advocates K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000051/2021)				
<u>406-DISPOSAL-CODE-REINSTATESECURITIES-AT-12.05 PM</u>				
21	SEBI Appeal	370/2021 (/0000)	Yes Bank Ltd. Vs. NSEIL AND ANR.	J. Sagar Associates MKA-Res. Nos. 1 and 2
<u>233-ADMDISPOSAL-COURTCODE-GDRPENALTY-12.10 P.M</u>				
22	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) :		Misc. Application/0000499/2021		
<u>401-ADM-PASSWORD-PREFALLOTMENT-12.15 PM</u>				
	Misc. Application	806/2021	Mohan Lall Chauhan Vs. SEBI	For Shah and Ramaiya Chartered Accountants
(Main Matter Number :SEBI Appeal/0000516/2021)				

Securities Appellate Tribunal
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Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :11/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
23	SEBI Appeal	475/2021	Pawan Kumar Ruia Vs. SEBI AND ANR.	R. Bhargavan And Associates Mansukhlal Hiralal & Co- RES. NO.1
Sub Matter(Disposed) :		Misc. Application/0000732/2021		
	SEBI Appeal	516/2021	Mohan Lall Chauhan Vs. SEBI AND ANR.	Shah and Ramaiya Chartered Accountants Mansukhlal Hiralal & Co- RES. NO.1
Sub Matter :		Misc. Application/0000806/2021		

521-ADMDISPOSAL-COURTCODE-DELISTED-AT-12.20

24	SEBI Appeal	550/2021 (/0000)	Enchante Jewellery Ltd Vs. BSE LIMITED	PROBUS LEGAL
Sub Matter(Disposed) :		Misc. Application/0000769/2021		
Sub Matter(Disposed) :		Misc. Application/0000991/2021		